LOK SABHA DEBATES

(Part II-Proceedings other than Questions and Answers)

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LOK SABHA

Monday, 13th August, 1956

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair]

QUESTIONS AND ANSWERS
(See Part I)

12.02 р.м.

MOTION FOR ADJOURNMENT

DROUGHT IN EAST U.P. AND BIHAR

Mr. Speaker: I have received notice of an adjournment motion from Shri 5. L. Saksena regarding the havoc caused by the most severe drought ever experienced during the last fifty years in Eas. U. P. and Bihar where there has been a complete failure of rains and no rain having fallen there during the last six weeks, the main early paddy crop has dried up and the late paddy crop could not be transplanted, causing widespread starvation among the 30 million rural labouring population, which subsists in this season on wages from weeding early paddy fields and transplanting late paddy. In this connection I have to bring it to the notice of the House that a notice under Rule 216 on the same subject matter was received from Shri Bibhuti Mishra on the 10th August, 1956. I have received notice of this adjournment motion from Shri S. L. Saksena only today, that is, 13th August. As soon as notice under Rule 216 was received on the 10th August. the matter has been referred to the Ministry for suggesting a day for a statement by the Minister. Therefore, I was disinclined to allow this motion, but I only just wanted to read it to 420 L.S.D.

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the House. The hon, Minister will make a statement on the subject early.

The Minister of Food and Agriculture (Shri A. P. Jain): I am going to make a statement.

Mr. Speaker: Possibly, tomorrow or day after.

Shri A. P. Jain: May be on the 16th. I am collecting the information. Ir. fact, I have written to the State Governments on the 10th, but have not received the information because Saturday and Sunday intervened. As soon as I receive the information, I will make a statement, at any rate not after the 16th.

Mr. Speaker: In view of the statement promised, consent is not given ot the adjournment motion.

PAPERS LAID ON THE TABLE

Applee's Report on re-examination of India's administrative system etc.

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Sir, on behalf of Shri Jawaharlal Nehru, I beg to lay on the Table a copy of the Report by Dr. Paul H. Appleby on the re-examination of India's Administrative system with special reference to administration of Government's industrial and commercial enterprises. [Placed in Library. See No. S-311/56].

Annual Reports of Development Councils for (i) Heavy Chemicals (Acids and Fertilisers); (ii) Internal Combustion Engines and Power Driven Pumps; (iii) Heavy Electricals Industry and (iv) Heavy Chemicals (Alkalis), for 1955-56.

The Minister of Consumer Industries (Shri Kanungo): Sir, on behalf